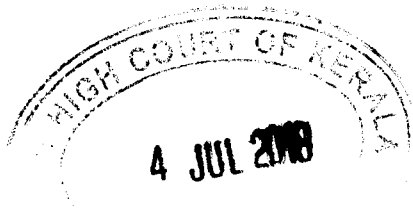


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The High Court of Kerala

Kochi- 682 031
Dated- 30.06.2018

Proceedings

High Court Establishment- gazetted officers of the High Court Service- retirement from service on superannuation- orders issued.


- Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.

Order No. A5-10335/2018

On attaining the age of superannuation, the following gazetted officers in the High Court will hand over charge of their office to the officers mentioned against their names, on the afternoon of 30.06.2018 :

- | | | |
|--|---|---|
| 1. Sri. K. V. Shaji
Private Secretary to Judge | - | Smt. Deepa A C
Private Secretary to Judge |
| 2. Sri. S Hariharasubramani
Section Officer (HG)/ Court Officer(HG) | - | Sri. Ramadas N. N.
Section Officer / Court Officer |
| 3. Sri. V.A. Mehaboob
Office Superintendent (H.G.) | - | Sri. E. M. Padmakumar
Office Superintendent (H.G.) |

(By Order)


N. Anilkumar
Registrar General

To

- The officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Deputy Registrars Concerned, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars Concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration) , High Court
The IT Section, High Court (for publishing in the High Court website)
The Kerala Judicial Academy, Athani
The Finance Wing, High Court.
The G (Accounts- I & III) Sections, High Court
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.